

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
KRANTHI EDIFICE PRIVATE LIMITED OPERATING IN EPC (ENGINEERING, PROCUREMENT AND
CONSTRUCTION) AND SOLAR POWER PROJECT AT TELANGANA
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/CIN/LLP No.	M/s KRANTHI EDIFICE PRIVATE LIMITED, CIN NO. U45400TG2012PTC081034
2.	Address of the registered office	Reg.office: 3-5-784/2/8/A, Sri Sai Heights, Opp: Pardagate, King Kothi, Hyderabad, Telangana-500029, India.
3.	URL of website	Not applicable
4.	Details of place where majority of fixed assets are located	A. Land & Building bearing GHMC No.1-55/4/JHS/1 admeasuring 1210 Sq.Yds in Sy.No.187 situated at Kondapur, Serilingampally Mandal, Rangareddy District. B. Solar power project-Immovable property situated at Tadoor Village, Nagarkurn District, Telangana admeasuring 47.33 Acres of Land in Sy. Nos.440,441, 442, 444, 445, 445/A3, 446, 447, 448, 454, 455/A, 456, 457, 457/7, 457/8, 458, 458/8, 458/9
5.	Installed capacity of main products/services	1. Installed Capacity 7.5 MW Solar PV project (Approval for 10 MW) 2. Various EPC projects in the field of irrigation such as canals, bridges, dams etc executed in past
6.	Quantity and value of main products/services sold in the financial year 2021-22	65.58 lakhs units solar power and amount of Rs.4.2 Crs
7.	Number of employees/workmen	8 employees at Solar Power Project
8.	Further details including last available financial statements (with schedules) of two years, list of creditors, relevant dates for subsequent events of the process are available at:	Can be obtained by sending an email at ipkranthi@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending an email at ipkranthi@gmail.com
10.	Last date for receipt of expression of interest	12-08-2023
11.	Date of issue of provisional list of prospective resolution applicants	22-08-2023
12.	Last date for submission of objections to provisional list	27-08-2023
13.	Process email id to submit EoI	ipkranthi@gmail.com

Sd/-
Kalpana G
Reg No. IBBI/IPA-001/IP-P00756/2017-18/11288
H.No.16-11-19/4, G-1, Sri Lakshmi Nilayam, Saleem Nagar Colony,
Malakpet, Hyderabad-500036, TG.
For M/s Kranthi Edifice Private Ltd
28/07/2023 and Hyderabad